

In Gujarat, family court is not functioning.

(c) Lok Adalats which were heretofore voluntary efforts for resolution of disputes through persuasive and conciliatory methods have been accorded statutory base with the enforcement of the legal service Authorities Act, 1987 with effect from 9th November, 1995.

Personal Law

2730. SHRI RAM NAIK : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government have set up various Commissions to examine the feasibility of extending personal laws to Goa;

(b) if so, the number of committees/commissions appointed for the same;

(c) the recommendations made by the aforesaid Committees/Commissions so far in this regard; and

(d) the action taken/proposed to be taken to expedite the implementation of the same?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) to (d). The information is not readily available. The same will be collected from the concerned Ministries/Departments and will be laid on the Table of the House.

[Translation]

Uniform Civil Code

2731. SHRI BACHI SINGH RAWAT BACHDA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government propose to make uniform civil code for all the citizens of India in regard to marriage, heir etc.; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) No, Sir.

(b) Does not arise.

[English]

Coal Linkage

2732. SHRI R.L. P. VERMA : Will the Minister of COAL be pleased to state :

(a) the total coal linkage in Metric Ton for coal briquetting units of Bihar and Uttar Pradesh; and

(b) the quantum of coal delivered or supplied during last three years to these States?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Coal India Limited provides linkage to non-core sector consumers including briquetting units situated in Uttar Pradesh and Bihar. Such Linkage indicate the source of supply, mode of transport and quality of coal to be supplied to each consumer. Actual supplies are however made based on the annual sponsorships issued by the sponsoring authority, and subject to availability of coal in accordance with the guidelines issued from time to time.

(b) The quantum of coal released by the coal companies during the last three years to briquetting units of Uttar Pradesh and Bihar has been as follows:

Year	Quantum of coal released (In lakh tonnes)
1993	5.39
1994	4.16
1995	9.49

Decline in Export of Spices

2733. PROF. P.J. KURIEN :

SHRI RAMESH CHENNITHALA :

Will the Minister of COMMERCE be pleased to state:

(a) whether India's position in the world spices export market has declined considerably;

(b) if so, the reasons therefor and the total export earnings from each of the spices during each of the last two years; and

(c) the steps taken to increase the export of spices?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) No, Sir. India's share in the world import of spices in quantity terms has increased from 27.41% in 1990-91 to 41.93% in 1995-96.

(b) the details of quantity and value of the spices exported during the last two years are given in the enclosed statement.

(c) Some of the steps taken for increasing the export of spices, *inter alia*, include :-

(i) Promotion of export of value added spices in the form of curry powder, spice oil and oleoresins, branded consumer packed spices, dehydrated green pepper etc.

(ii) Strengthening the market base in the existing markets and identifying new markets;